Demand to establish more Kendriya Vidalayas and Eklavya Schools in Odisha

SHRI MUZIBULLA KHAN (Odisha): Madam, Odisha has been persistently advocating for the establishment of Kendriya Vidyalayas in every block across the state. These schools are crucial to providing quality education and ensuring educational access for students in remote areas. Additionally, there is a pressing demand for Eklavya Schools in Scheduled Areas and blocks with significant tribal populations. These specialized schools are essential for addressing educational disparities, promoting cultural preservation, and fostering socio-economic development among tribal communities in Odisha. Their establishment would not only improve educational outcomes but also empower marginalized groups by providing them with equitable opportunities for growth and development. I request the Government to take possible steps in this. Thank you, Madam.

THE VICE-CHAIRPERSON (MS. KAVITA PATIDAR): The following hon. Members associated themselves with the Special Mention made by hon. Member, Shri Muzibulla Khan: Shri A.A. Rahim (Kerala), Shrimati Sulata Deo (Odisha), Dr. Sasmit Patra (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu), Shri Niranjan Bishi (Odisha) and Shri Subhasish Khuntia (Odisha).

Demand for effective flood management works in India

श्री नरेश बंसल (उत्तराखंड): महोदया, अनिश्चित और लंबे मानसून के मौसम के कारण भारत बाढ़ के प्रति काफी संवेदनशील है। यह महत्वपूर्ण है कि भारत जान-माल के नुकसान को रोकने के लिए एक मजबूत बाढ़ आपदा प्रबंधन प्रणाली (Flood Disaster Management System) विकसित करे। उत्तराखंड, उत्तर प्रदेश, बिहार, असम, पश्चिम बंगाल, केरल और ओडिशा भारत के सबसे बुरी तरह बाढ़ प्रभावित राज्यों में से कुछ हैं। हर मानसून में बाढ़ की पुनरावृत्ति से जान-माल का भारी नुकसान होता है। बाढ़ नियंत्रण के लिए वनीकरण, ढलान के प्रवाह को रोकने के लिए छत की ढलान, बांधों का निर्माण और मानव बस्तियों में पानी आने से रोकने के लिए तटबंध, फ्लड प्रूफिंग और बाढ़ के मैदानों के ज़ोनिंग पर अधिक जोर दिया जाना चाहिए। वृक्षारोपण और वनस्पति के रोपण से मिट्टी को अतिरिक्त पानी को बनाए रखने और अवशोषित करने में मदद मिलेगी और इस प्रक्रिया से बाढ़ में कमी आएगी। बाढ़ प्रभावित क्षेत्रों से सूखे क्षेत्रों में अतिरिक्त पानी को चैनलाइज करने के लिए नहरों तथा फीडर नेटवर्क का निर्माण और वैज्ञानिक ढंग से जलाशयों और बांधों का निर्माण करना चाहिए, जिनका उपयोग बाढ़ के दौरान अतिरिक्त पानी को जमा करने के लिए किया जाए। बाढ़ से निपटने के लिए एक मास्टर प्लान चाहिए जो किसी विशेष क्षेत्र की जरूरतों के लिए विशिष्ट होना चाहिए। यदि इन कदमों को ठीक से लागू किया जाता है तो यह बाढ़ राहत, पूर्वानुमान आदि पर आवर्ती व्यय को कम कर सकता है। देश में

बाढ़ के प्रकोप से मानव जीवन, भूमि और संपत्ति की रक्षा के लिए प्रभावी बाढ़ प्रबंधन कार्य की आवश्यकता है।

THE VICE-CHAIRPERSON (MS. KAVITA PATIDAR): The following hon. Members associated themselves with the Special Mention made by hon. Member, Shri Naresh Bansal: Shri A.A. Rahim (Kerala), Dr. John Brittas (Kerala), Dr. Sasmit Patra (Odisha) and Dr. Kanimozhi NVN Somu (Tamil Nadu).

Need to address the issues faced by Agricultural Workers

DR. V. SIVADASAN (Kerala): Madam, agricultural and rural workers of India constitute the most deprived and marginalized classes in our society. They are suffering from low wages, lack of social security, lack of proper health care, malnutrition and lack of educational opportunities for their children. The agricultural workers, who are unable to work due to old age, are left with no support from the Government. Sir, there is a need to ensure that agricultural workers get a monthly pension of minimum 5000/- rupees and the funds for this money should be transferred to the States by the Union Government. There is a need to ensure that universal and free quality healthcare is provided to the agricultural workers. As per the NCRB data, the suicides among farm labourers is increasing and this shows the increase in rural distress. The report showed that in 2021, 5,563 farm labourers have committed suicide. This number has increased to 6,083 in 2022. This is the result of low wages and lack of employment opportunities for the rural poor. There is an urgent need to increase the amount allocated for employment guarantee schemes and strengthen social security.

I urge the Government to take steps to ensure that the right to a dignified life of the agricultural workers is protected. Thank you, Madam.

THE VICE-CHAIRPERSON (MS. KAVITA PATIDAR): The following hon. Members associated themselves with the Special Mention made by hon. Member, Dr. V. Sivadasan: Shri Niranjan Bishi (Odisha), Shri M. Mohamed Abdulla (Tamil Nadu), Shri A.A. Rahim (Kerala), Shri R. Girirajan (Tamil Nadu), Shrimati Jebi Mather Hisham (Kerala), Shri Sandosh Kumar P (Kerala), Shri M. Shanmugam (Tamil Nadu), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri P.P. Suneer (Kerala), Dr. Sasmit Patra (Odisha) and Dr. John Brittas (Kerala).

Now, hon. Member Shri Brijlal.